

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 139 of 2013 in
DFR No. 631 OF 2013
(Review Petition)
In
Appeal no. 167 of 2011

Dated : 1st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Gulbarga Electricity Supply Co. Ltd. ... Review Petitioner/
Appellant(s)**

Versus

M/s. JSW Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. S.S. Naganand, Sr. Adv.
Mr. S. Sriranga

ORDER

The learned Senior Counsel requests some time to file a written note on the question of maintainability. He is at liberty to file the same.

Post the matter on **29.05.2013.**

(Rakesh Nath)
Technical Member
Ts/Vs

(Justice M. Karpaga Vinayagam)
Chairperson